

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, DEOGHAR.

O R D E R NO. 201 /15

Dated 17th day of September, 2015.

Perused the note of Judge-in-Charge, In the light of order passed by Hon'ble Supreme Court of India on 16.03.2015 in I.A no. 297/2012 in I.A no. 71A in W.P(c) no. 1022/1989, the Finance Department, Government of Jharkhand, Ranchi has implemented the recommendation of Shetty Commission to the Class III and Class IV employees of Civil Court of Jharkhand vide notification no. 2463/F dated 18.08.2015 which is communicated to the Office vide letter no. 1703J dated 25.08.2015 of the Law (Judicial) Department, Government of Jharkhand, Ranchi and letter no. 995-1017/Admn. Misc., dated 07.09.2015 of the Hon'ble Jharkhand High Court, Ranchi and Arrears w.e.f. 01.04.2003 to 31.03.2015 shall be paid in lump sum before 31.12.2015 and pay after 31.03.2015 shall be paid with immediate effect. A committee for the above mentioned purpose may be constituted for the interest of the employees of class III and IV of this Judgeship.

Earlier the Committee constituted for the pay fixation for the class III and IV employees in this Judgeship comprises only one member. For proper implementation of the recommendations of the Shetty Commission in the interest of Class III and Class IV employees of Civil Courts, the present committee is hereby reconstituted and following Judicial Officers and Staffs of Civil Courts, Deoghar will be members of the committee.

1. Smt. Rita Mishra, District & Additional Session Judge-1, Deoghar.
2. Sri P. K. Chourasia, District & Additional Session Judge-II, Deoghar.
3. Sri P. K. Sharma, Civil Judge(Sr. Div.)-VII-cum-J.M., Deoghar.
4. Sri Ramvilas Yadav, Stenographer, Civil Courts, Deoghar.
5. Sri Abhay Kumar Sharma, Assistant, Civil Courts, Deoghar.
6. Sri Alok Mishra, Assistant, Civil Courts, Deoghar.

The Judge-in-charge, Civil Courts, Deoghar will be ex-officio Secretary of the Committee.
The Accountant, Civil Courts, Deoghar will assist the Committee.


The Committee is requested to submit the report at the earliest, so that, order of the Hon'ble Supreme Court of India may be complied with in time.

Inform all concerned.

Sd./-
Principal District & Sessions Judge,
Deoghar.

Memo no. 1669-76 /15. Dated: 17/09/2015

Copy forwarded to: 1. Smt. Rita Mishra, D.J.-1, Deoghar., 2. Sri P. K. Chourasia, D. J.-II, Deoghar., 3. Sri P. K. Sharma, C.J.(Sr. Div.)-VII-cum-J.M., Deoghar., 4. Sri Ramvilas Yadav, Stenographer, Civil Courts, Deoghar., 5. Sri Abhay Kumar Sharma, Assistant, Civil Courts, Deoghar., 6. Sri Alok Mishra, Assistant, Civil Courts, Deoghar., 7. Accountant, Civil Courts, Deoghar, 8. Incharge e-Court, Deoghar for up-loadation in the web site of Civil Court, Deoghar for information and needful.


Judge -in- charge,
Deoghar.